

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 934 of 2019

IN THE MATTER OF:

State Bank of India

.... Appellant

Vs

Phoenix ARC Pvt. Ltd. & Ors.

.... Respondents

Present:

For Appellant: Mr. Amish Tandon, Mr. Akshay Joshi and Mr. Sameer Abhyankar, Advocates for the Appellant.

For Respondents:

ORDER

11.09.2019 Post the case 'for admission (fresh case)' on **16th**

September, 2019.

[Justice S. J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)